

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1495

ANSWERED ON:22.03.2012

HOUSING AND DRINKING WATER FACILITIES

Jaiswal Shri Gorakh Prasad ;Rawat Shri Ashok Kumar;Singh Rajkumari Ratna

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed so far under Indira Awas Yojana in the country and the details of open and constructed area allocated for the houses, State-wise;
- (b) the number of persons State-wise who do not own a house so far;
- (c) whether the handpumps installed particularly in backward areas have been lying out of order for many years because of which people have to depend on other sources for drinking water;
- (d) if so, whether the Government propose, to provide facility of drinking water and 'Pakka Houses' to BPL persons in future;
- (e) if so, the details thereof;
- (f) whether the work has not been done satisfactorily in many States under the Scheme; and
- (g) if so, the details thereof and the corrective steps taken in the regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The IAY guidelines provides that plinth area of an IAY house should not be less than 20 sq. mts. A statement showing State-wise details of number of houses constructed under Indira Awas Yojana since inception of the scheme and housing shortage in rural areas as per census, 2001 is given at Annexure.

(c): No Sir.

(d)&(e): Targets under IAY are fixed on year to year basis depending upon the availability of funds. Within the financial resources available, efforts are made to cover all intending beneficiaries under IAY as early as possible. As per IAY Guidelines, the availability of drinking water supply to an IAY household is to be ensured by the agencies responsible for the implementation of IAY. This is ensured through convergence of IAY to the activities under National Rural Water Supply Programme (NRWSP).

(f)&(g): Indira Awaas Yojana (IAY) is a popular Scheme of the Central Government and is being implemented in all the States effectively, IAY is a full subsidy scheme and houses are constructed by the beneficiaries themselves. However, in some States, there is shortage of skilled manpower, material and technical supervision. The State Governments have been advised to take necessary action to address these issues.

In so far as providing drinking water facilities to the BPL households is concerned, the Ministry of Drinking Water and Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide adequate and potable drinking water to the rural areas. Under the Programme, the State Governments are competent to plan, approve and implement rural drinking water supply schemes from the funds provided by the Centre through the State Level Scheme Sanctioning Committee. The implementation of the NRDWP scheme in the States is satisfactory.